



GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE DISTRICT DISASTER
MANAGEMENT AUTHORITY (DDMA)
ITANAGAR CAPITAL REGION: ITANAGAR

DM

No. DM/ICR/DDMA-01/2020

Dated Itanagar the 5th July'2020

ORDER

In pursuance of 7 (seven) days lockdown in Itanagar Capital Region w.e.f 5 PM of 6th July'2020 upto 5 AM of 13th July'2020 declared by the Government to contain the spread of COVID-19 vide order No Secy (Health)-SoP/11/2020 Dated 4th July'2020 promulgated in the administrative jurisdiction of Itanagar Capital Region, I. Shri Komkar Dulom, DC-cum-District Magistrate-cum-Chairman, District Disaster Management Authority, Itanagar Capital Region hereby order and directs as under: -

1. Movement of people including vehicles are strictly prohibited during the period.
2. No movement of people to/from this Region to other Districts/States shall be allowed except for emergencies with the prior approval from the undersigned.
3. Except the following Government Offices, all other Government offices within Itanagar Capital Region shall remain closed:
 - i. Raj Bhawan
 - ii. State Secretariat & Directorate-CMO, CS Office, Home, Police HQ, Health, Disaster Management, Planning, PWD-Road & Highways, Power, PHE, NIC.
 - iii. District Administration of ICC-DC Office, Police, Health, Courts, Fire and Emergency Services, Disaster Management and Prisons, Electricity, Water, Sanitation, Highway office/works.
 - iv. Government officials belonging to above offices shall be allowed to travel in their own vehicle and Government vehicles with a valid Govt. ID Card.
 - v. All other officials shall work from home.
4. All Commercial & Private Establishments shall remain closed except.
 - i. Banks & ATMs.
 - ii. Print and electronic media.
 - iii. Health Facilities and Pharmacies.
 - iv. Telecommunications, internet services, broadcasting and cable services.
 - v. Power, Water & other Utility Services.
5. All Industrial Establishments shall remain closed, except continuous process Manufacturing units.
6. All Transport services will remain suspended except,
 - i. Transportation for essential goods only.
 - ii. Fire, law and order, emergency services, Health Services.
 - iii. Transportation of Essential Commodities to other District only through Gumto Gate.
7. Hospitality Services will remain suspended except for Establishments used/earmarked for quarantine facilities.
8. Home Supply of LPG Cylinders will be allowed.
9. All places of worship shall be closed for public. No religious congregations will be permitted, without any exception.
10. All social/ political/ sports/ entertainment/ academic/ cultural/ religious functions/ gatherings shall be barred.
11. In case of funerals, congregation of not more than twenty persons will be permitted.
12. All enforcing authorities to note that these strict restrictions fundamentally relate to movement of people, but not to that of essential goods.

Any person violating these Lockdown measures will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action under Section 188 of the IPC.

The Superintendent of Police, all the Administrative Officers and ADM-cum-CEO, Itanagar are enjoined upon to enforce this order in letter and spirit throughout the Itanagar Capital Region.

Sd/-
[Komkar Dulom]
DM-cum-Chairman (DDMA)
Itanagar Capital Region
Itanagar

Memo No. DM/ICR/DDMA-01/2020


Dated. Itanagar the 5th July'2020

Copy for information to:-

1. The Secretary to Hon'ble Governor, Govt. of Arunachal Pradesh.
2. The Commissioner to HCM, Arunachal Pradesh, Itanagar.
3. The SPA to Hon'ble Minister (Home), Arunachal Pradesh, Itanagar.
4. The PS/SPA to all Hon'ble Ministers, Govt. of Arunachal Pradesh.
5. The Under Secretary to the Chief Secretary, Govt. of AP, Itanagar.
6. The SPA to all Hon'ble MLAs, Govt. of Arunachal Pradesh.
7. The PS to the Commissioner (Home), AP, Itanagar.
8. The PS to the D.G.P, AP, Itanagar.
9. The PS to IGP (L&O), Govt. of AP, Itanagar.
10. All the Secretaries/HoDs, AP Civil Secretariat, Govt. of AP.
11. All the Directors, Govt. of AP, Itanagar/Naharlagun.

Copy for necessary action to:-

1. The Superintendent of Police, Itanagar.
2. The ADM cum CEO, Itanagar.
3. The Director, IPR, Govt. of AP, Naharlagun with a request to publish the same as advertisement items in all local newspapers.
4. All Executive Magistrates, ICR.
5. The Director, AIR, Itanagar to broadcast in local dialect / Languages the contents of the order.
6. The DIPRO, ICR.
7. The OC PS, Itanagar/Naharlagun/Nirjuli and Banderdewa.
8. LO to DC, ICR.
9. The President/Secretary, Arunachal Chamber of Commerce & Industries (ACCI).
10. The President/Secretary, All Arunachal Pradesh Public Transport Federation (AAPPTF).
11. The Bazar Secretary, Itanagar/Naharlagun/Nirjuli/Banderdewa.
12. All other concern.
13. Office Copy.


[Komkar Dulom]
DM-cum-Chairman (DDMA)
Itanagar Capital Region
Itanagar